

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

The 12th February, 2018

The Hon`ble Chief Justice, High Court of Manipur, is pleased to constitute the Benches for the following days/dates as shown below:-

The Hon`ble Chief Justice is pleased to constitute the Benches for the following days/dates as shown below:-

Date	Division Bench	Single Bench
13.02.2018 (Tuesday)	Chief Justice & Justice N. Kotiswar Singh	Justice Kh. Nobin Singh
14.02.2018 (Wednesday)	Chief Justice & Justice Kh. Nobin Singh	Justice N. Kotiswar Singh
15.02.2018 (Thursday)	Holiday (LUI-NGAI-NI)	
16.02.2018 (Friday)	Chief Justice & Justice N. Kotiswar Singh	Justice Kh. Nobin Singh
17.02.2018 (Saturday)	SATURDAY	
18.02.2018 (Sunday)	SUNDAY	
19.02.2018 (Monday)	Chief Justice & Justice N. Kotiswar Singh	1. Chief Justice 2. Justice N.Kotiswar Singh After rising of D.B or at 2:00 pm whichever is earlier
20.02.2018 (Tuesday)	Chief Justice & Justice Kh. Nobin Singh	Justice N. Kotiswar Singh
21.02.2018 (Wednesday)	Chief Justice & Justice Kh. Kotiswar Singh	Justice Kh. Nobin Singh
22.02.2018 (Thursday)	Chief Justice & Justice Kh. Nobin Singh	Justice N. Kotiswar Singh
23.02.2018 (Friday)	Justice N. Kotiswar Singh & Justice Nobin Singh	1. Justice N. Kotiswar Singh 2. Justice Kh. Nobin Singh

Only part-1 matters will be taken up by the Division Bench as well as by Single Bench in the above dates, except the matters to be listed with the permission of the Hon`ble Chief Justice.

sdf
Registrar
High Court of Manipur

No. HCM/BC-19/2018 - Bench/827-43
Copy to:-

1. The learned Advocate General,
2. The President, High Court Bar Association, Manipur,
3. The President, All Manipur Bar Association,
4. The Registrar/Registrar (Admn.), High Court of Manipur.
5. The Govt. Advocate (H.C), Manipur,
6. The Central Govt. Standing Counsel,
7. The CPC e Court project for uploading in the High Court Website
8. The Jt. Registrar (Admn.), High Court of Manipur.
9. The Principal Private Secretary to Hon`ble the Chief Justice, High Court of Manipur for information of Hon`ble the Chief Justice.
10. All the Deputy Registrars, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The Private Secretary to Hon`ble Mr. Justice N. Kotiswar Singh for information of His Lordship.
13. The Private Secretary to Hon`ble Justice Kh. Nobin Singh for information of His Lordship.
14. The P.S. to Registrar General, High Court of Manipur.
15. The Superintendent (Bench/Judl.-I/II/III)/Stamp Reporter, High Court of Manipur.
16. Concerned File/Order Book
17. Notice Board.

R. K. Munda Sen
12/2/2018
Registrar
High Court of Manipur